

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS****FOR 10-APRIL-2026 (FRIDAY)****BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**

THIRD MEMBER MATTERS								
Bench will not function, Adjourned to 04/05/2026.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	699	KOL	2024	2020-21	[A] SATTIK EXPORTS PVT. LTD.	C	
2	ITA	191	KOL	2025	2010-11	[D] SEN FERRO ALLOYS PVT. LTD. (EFILING)	D	
3	ITA	238	KOL	2025	2013-14	[A] SRI SOURABH KUMAR ROY	D	

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Bench will not function, Adjourned to 08/05/2026.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	20	KOL	2026	2018-19	[D] DARKIN DISTRIBUTORS PVT LTD	A	RK/AM

PART HEARD MATTERS								
Bench will not function, Adjourned to 08/05/2026.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1267	KOL	2025	2015-16	[D] SHIMPO SEAFOODS	D	

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Bench will not function, Adjourned to 08/05/2026.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	36	KOL	2026	2015-2016	[A] AADARSH LADDHA, LEGAL HEIR OF KAILASH CHAND LADDHA	SMC	GM/JM

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Bench will not function, Adjourned to 08/05/2026.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	35	KOL	2026	2013-14	[D] ANDREW YULE AND COMPANY LIMITED	A	GM/JM
2	MA	37	KOL	2026	2011-12	[D] RAGHUPATI CONSULTANTS PRIVATE LIMITED	C	LPS/AM
3	MA	38	KOL	2026	2014-15	[A] ZEN STOCK AND SHARE BROKING PVT LTD	C	GM/JM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Google meeting id- ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	5	KOL	2026	2016-2017	[A] BALAI ADHIKARY	SMC	RK/AM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Bench will not function.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	73	KOL	2025	2015-16	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	A	SS/JM
2	MA	74	KOL	2025	2016-17	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	A	SS/JM
3	MA	152	KOL	2025	2020	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	C	RK/AM
4	MA	18	KOL	2026	2012-13	[A] M/S. DEVATMA DISTRIBUTORS PVT. LTD.	D	RK/AM
5	MA	24	KOL	2026	2010-11	[D] SENCO JEWELLERS(P) LTD	SMC	RK/AM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Google meeting id- ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	22	KOL	2026	2012-13	[D] DARPAN SUPPLIERS PVT. LTD.	D	PKC/JM

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Bench will not function.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	158	KOL	2025	2013-14	[A] ANIL KUMAR PAIK	B	SS/JM
2	MA	159	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM
3	MA	160	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

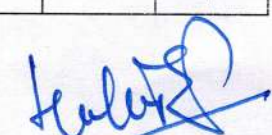
MISCELLANEOUS APPLICATIONS Court Room 3 Google meeting id- xre-hvrq-heh								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	27	KOL	2025	2015-16	[A] SONU MARKETING PRIVATE LIMITED.	A	PKC/JM
2	MA	11	KOL	2026	2015-16	[A] GANESH VINCOM PRIVATE LIMITED	B	PKC/JM

3	MA	12	KOL	2026	2012-13	[A] REMIX SUPPLIERS PVT LTD	C	PKC/JM
4	MA	30	KOL	2026	2020-2021	[A] PCBL LIMITED	C	PKC/JM
5	MA	31	KOL	2026	2017-18	[A] PHILLIPS CARBON BLACK LTD	C	PKC/JM
6	MA	32	KOL	2026	2018-19	[A] PHILLIPS CARBON BLACK LTD.	C	PKC/JM
7	MA	33	KOL	2026	2018-19	[A] PHILLIPS CARBON BLACK LTD.	C	PKC/JM
8	MA	34	KOL	2026	2021-22	[A] PHILIPS CARBON BLACK LTD	C	PKC/JM

BEFORE **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS Court Room 3 Google meeting id- xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	856	KOL	2024	2014-15	[A] THE JUTE CORPORATION OF INDIA LTD. CONTRIBUTORY PROVIDENT FUND	A		
2	ITA	953	KOL	2024	2013-14	[A] THE JUTE CORPORATION OF INDIA LTD CONTRIBUTORY PROVIDENT FUND	A		
3	ITA	2287	KOL	2024	2018-2019	[A] THE JUTE CORPORATION OF INDIA LIMITED CONTRIBUTORY PROVIDENT FUND	A		
4	ITA	899	KOL	2026	2022-2023	[A] R T VILLA PVT. LTD.	D		
5	ITA	1060	KOL	2026	2022-2023	[A] KAPOOR CHAND GUPTA	B		
6	ITA	1106	KOL	2026	2020-2021	[A] RT FASHION PRIVATE LIMITED	D		

MISCELLANEOUS APPLICATIONS Court Room 3 Google meeting id- xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	26	KOL	2026	2010-11	[D] SALTEE PROJECTS PVT. LTD.	C	RM/AM	


Assistant Registrar
09-Apr-2026